

(b) if so, the action taken and the outcome thereof?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI) : (a) and (b). In the recent months different ideas and suggestions have been made by various persons and groups on issues like autonomy for J&K. On 4th November, 1995 the Prime Minister made a Statement urging upon the people of Jammu and Kashmir to take a determined stand against terrorists and to help in restoring complete peace and bring about their own representative Government. The commitment of the Government to maintain the special status of the State under Article 370 has been reiterated and it has been stated that it shall be the endeavour of the Government to strengthen, within the Constitution, the autonomy of the State of Jammu and Kashmir, keeping in view the aspirations of the people belonging to all the three regions of the State. The commitment of the Government to the fullest implementation of the Agreement reached in 1975 was reiterated alongwith a further statement that the Government would have no objection to the restoration of the nomenclature of 'Wazir-e-Azam' and 'Sadar-e-Riyasat,' if the State Legislature were to take action for amending the State Constitution for the purpose. The emphasis and focussed attention given by the Government on issues of development in the State, the need for time bound revival of the State's economy and the commitment of the Government to formulate further financial and development benefits for the State were also brought out in the Statement.

2. There have been diverse reactions, among various sections of the people, political groups and in the media to the Statement referred to above. The Government have continued to maintain that it is open to dialogue and discussions with various individuals and groups with the aim of building up an environment, and further consolidating the improved situation in the State, so that peace and normalcy can be restored and a democratic and representative Government brought about through free and fair elections at the earliest. Such dialogue and discussions could also include issues pertaining to the question of autonomy as already mentioned in the Statement of the Prime Minister. The Government shall continue to follow this approach and pursue its efforts towards achieving the above objective and there shall be no let-up in the efforts in this regard.

#### **Water Supply Scheme to Kerala**

3538. SHRI THYIL JOHN ANJALOSE : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether the Government of Kerala have sent any proposal for taking up water supply scheme to

Sherthalia Taluk, Alleppey District, with foreign assistance;

(b) if so, details thereof; and

(c) the details of present status of the proposal?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DEPARTMENT OF URBAN DEVELOPMENT) (SHRI R.K. DHAWAN) : (a) and (b). Yes, Sir. The Kerala Water Authority had forwarded the project proposal viz., "Comprehensive Water Supply Scheme to Cherathala town and 19 adjoining villages" at an estimated cost of Rs. 6925 lakhs.

(c) The project was technically approved in May, 1995 and sent to the Department of Economic Affairs for posing it to O.E.C.F. for financial assistance.

#### **Railway Line**

3539. SHRI DWARAKA NATH DAS : Will the PRIME MINISTER be pleased to state :

(a) whether North Frontier Railway Authority has paid compensation to the Viallagers of Ramanthpur eviction due to construction of Railway line from Lala to Bharabi via Katakna in Assam; and

(b) if so, the details thereof and if not the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) and (b). An amount of Rs.2,02,844/- has already been paid by the Railway authority to the State Govt. of Assam for making payment to the affected villagers of Ramanthpur, as compensations.

#### **Climate Model**

3540. SHRI SANAT KUMAR MANDAL : Will the PRIME MINISTER be pleased to state :

(a) whether the Department of Science and Technology has studied the new simulation model relating to climate developed by an Indo-Research team; and

(b) if so, the details thereof and the reaction of the department to this model?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI) : (a) and (b). Different research groups in India, Germany and elsewhere have been studying climate variation with the help of global simulation models developed recently. The models incorporate natural as also human induced influences like carbon dioxide and suspended matter. The models